

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2315
ANSWERED ON:09.08.2010
PROTECTION OF FISHERMEN
Khair Shri Chandrakant Bhaurao

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Coast Guard takes responsibility to help and protect fishermen in the seas;
- (b) if so, the extent to which the Coast Guard has performed its duties with sensitivity over the years; and
- (c) the further steps taken by the Coast Guard to protect the fishermen?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2315 FOR ANSWER ON 9.8.2010

Indian Coast Guard provides assistance to the Indian fishermen at sea while they are in distress through regular patrolling. It also conducts 'Community Interaction Programme' to educate fishermen community on issues like safety at sea, search and rescue procedure, use of communication equipments, safety equipments and the perils of cross border fishing. For better accessibility, the Coast Guard has provided a toll free telephone number 1554 for search and rescue assistance to fishermen at sea.